

# HIGH COURT OF CHHATTISGARH, BILASPUR

From

**Registrar General**  
High Court of Chhattisgarh,  
Bilaspur (Chhattisgarh)

No. 1488/Checker  
III-19-12/2021

To,

**The Joint Secretary,**  
Government of India,  
Ministry of Law & Justice,  
Department of Justice,  
Jaisalmer House, 26, Mansing Road  
New Delhi – 110 011

Bilaspur, dated 23 January, 2025

Sub :- Regarding Case Clearance Rate.

Ref :- Your D.O. letter no. N-17/1/2020-NM(E-4944), dated 10.03.2021.

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On the subject & reference cited above, I am directed to forward herewith the desired information as under: -

S.No	Court	Year	Total No. of Cases Instituted	Total No. of Cases Disposed	Percentage of Case Clearance Rate *
1	High Court	2024	46192	52127	112.85
2	District Judiciary	2024	438604	435742	99.35

\* CCR: Calculated on the basis of the no. of cases disposed of expressed as a percentage of the number of cases instituted in given year.

*sd-*  
**(K. Vinod Kujur)**  
**Registrar General**

Endt. No. 1489/Checker  
III-19-12/2021

Bilaspur, dated 23 January, 2025

Copy forwarded to Incharge, NIC Section, High Court of Chhattisgarh, Bilaspur with a request to upload the same on the website of Chhattisgarh High Court.

*sd-*  
**(K. Vinod Kujur)**  
**Registrar General**